

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 175/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: M/s. Mapples Great Day Food Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Hemant Ahe	Advocate	

Common Order

CSA 272/230-232/2017/ NCLT/MB//MAH/2017
CSA 173/230-232/2017/ NCLT/MB//MAH/2017
CSA 174/230-232/2017/ NCLT/MB//MAH/2017
CSA 175/230-232/2017/ NCLT/MB//MAH/2017
CSA 176/230-232/2017/ NCLT/MB//MAH/2017
CSA 177/230-233/2017/ NCLT/MB//MAH/2017

Company Applications allowed, vide separate order.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

, Sd/-

V. NALLASENAPATHY
Member (Technical)